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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,  
JAIPUR

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Date of decision: 30-11-1995

OA No. 614/93

Mahavir Singh

.. Applicant

VERSUS

Union of India and others

.. Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P.SHARMA, MEMBER (ADMINISTRATIVE)

For the Applicant .. Mr. Virendra Lodha

For the Respondents .. Mr. M.Rafiq

ORDER

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant Mahavir Singh in this application under Section 19 of the Administrative Tribunals Act, 1995, has sought a direction for regularisation of his services on the post of Chowkidar from the date of his initial appointment i.e. 1-2-1992 with all consequential benefits. He has claimed the regular pay scale of the post of Chowkidar.

2. We have heard the learned counsel for the parties.

3. The contention of the applicant is that he was appointed on daily wage basis w.e.f. 1-2-1992 and since then he has been working as a Chowkidar in the office of Lt.Col. OC 142/MC/MFDET, Kota.

4. As stated by the applicant, he has rendered service as a Chowkidar/Watchman for about 607 days vide the statement showing total working days of the applicant (Schedule-A). It is contended by the respondents that the applicant had been engaged as a daily wage Watchman on a clear cut understanding that his engagement will come to an end after the expiry of that particular period. It is also stated by the respondents that the post of Chowkidar had been sanctioned

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by the Embarkation Headquarters of the concerned unit which is reserved for ST candidate. In the circumstances, the applicant has failed to make out a case for holding the post of Watchman on a regular basis or being regularised on the said post. However, we direct the respondents to determine the period during which the applicant has actually worked on the post of Chowkidar/Watchman on the basis of the records available and make payment of wages as may be found due to him within a period of 3 months from the date of receipt of a copy of this order.

5. The OA is disposed of accordingly with no order as to costs.

(O.P.Sharma)

Member (A)

G.K.N.  
(Gopal Krishna)  
Vice-Chairman